

1	2
32. Rajouri	I & K
33. Rupsi	Assam
34. Sadiya	Assam
35. Tirunelveli	Tamil Nadu
36. Tuticorin	Tamil Nadu

**Direct Flight from Visakhapatnam, Delhi, Bombay and Tirupathi**

7734. SHRI BHATTAM SRIRAMAMURTY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government propose to introduce a direct airlink from Visakhapatnam to New Delhi and also to Bombay;

(b) whether Government also propose to introduce air service between Visakhapatnam and Tirupathi; and

(c) if so, the details thereof in each case?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND THE MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA):

(a) No, Sir.

(b) and (c). Vayudoot has already commenced thrice a week air service between Visakhapatnam and Tirupathi on the sector Madras-Tirupathi-Vijayawada-Rajamundry-Visakhapatnam and back with Dornier-228 aircraft.

**Halt at Munroe Thuruthu (Kerala)**

7735. SHRI P. A. ANTONY: Will the Minister of RAILWAYS be pleased to state whether there is any proposal to start the work for construction of a railway halt at Munroe Thuruthu in Kerala?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): There is no such proposal.

Munro Thuruttu halt station is already in existence on Southern Railway.

**Amount Spent on Development of Education in Border States**

7736. SHRIMATI JAYANTI PATNAIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a sum of Rs. 200 crores was earmarked for the development of education in the border areas of some States in 1987-88; and

(b) the amount out of that which has been spent for the above purpose in those States in that year?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) Under the Border Area Development (Education) Programme, a sum of Rs. 25 crores was allocated for the development of education in the four border States of Gujarat, Rajasthan, Punjab and Jammu & Kashmir, during the financial year 1987-88.

(b) The entire allocation of Rs. 25 crores was released for expenditure by the four border States viz. Gujarat, Rajasthan, Punjab and Jammu & Kashmir, during the financial year 1987-88.

**Naturopathy Promotion**

7737. SHRI H. B. PATIL: Will the Minis-

ter of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total number of naturopathy institutions functioning at present under Union Government alongwith their location;

(b) the reasons for which naturopathy has not been introduced in CGHS and Primary Health Centres; and

(c) the steps proposed to be taken to promote naturopathy in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) At present no institution of Naturopathy is functioning under the Central Government. However, the Government, through the Central Council for Research in Yoga and Naturopathy (CCRYN) is rendering financial assistance to some Naturopathy institutions for conducting research and training.

(b) A few Naturopathy institutes of repute are recognised under CGHS.

(c) Besides financial assistance to the Naturopathy institutions for research and training, the Government have decided to set up the National Institute of Naturopathy at Pune. A provision of Rs. 1,00 crores has been provided for the proposed Institute during the 7th Five Year Plan.

#### **Overdependence on Forests by Industries**

7738. SHRI C. K. KUPPUSWAMY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether there is an indiscriminate felling of trees to meet industrial requirements of rayons and paper industries;

(b) if so, the details thereof; and

(c) the steps taken by Government to reduce the overdependence on forests by these industries?

THE MINISTER OF STATE OF THE MIN-

ISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) and (b). No, Sir.

(c) The Central Government are promoting use of non-conventional raw materials like bagasse, agro-wastes, waste paper etc. in the pulp and paper industry. The Government have also exempted wood pulp from import duty with a view to conserve forests.

#### **Statutory Warning on 'Pan Masala' and Tobacco Products**

7739. SHRI MOHANBHAI PATEL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Pan Masala manufacturers are on increase day by day, and if so, their number in the country;

(b) whether Government propose to make it mandatory on the part of "Pan Masala" and tobacco products manufacturers to carry statutory warning as it was done on the cigarette packets; and

(c) if so, the steps taken/proposed by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) The information is being collected from the States/Union Territories.

(b) and (c). Statutory warning on the packets of chewing tobacco is compulsory. At present there is no proposal to clamp statutory warning on Pan Masala packets. Standard for Pan Masala is being elaborated.

#### **Vayudoot Service for Hoshiarpur and Jalandhar**

7740. SHRI KAMAL CHAUDHRY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is any proposal to link Hoshiarpur and Jalandhar, Punjab by Vayudoot service;